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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 430/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Asawari Investment & Finance Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.      NAME      DESIGNATION      SIGNATURE

1) Mr. Darshan Ashkar      M/s. Sanjay Uteshi & Co.      Dashar  
2) Mr. Aditya Bhat      M/s. Sanjay Uteshi & Co.      Jc

ORDER

CSA 375/230-232/NCLT/MB/MAH/2017  
CSA 358/230-232/NCLT/MB/MAH/2017  
CSA 412/230-232/NCLT/MB/MAH/2017  
CSA 413/230-232/NCLT/MB/MAH/2017  
CSA 414/230-232/NCLT/MB/MAH/2017  
CSA 415/230-232/NCLT/MB/MAH/2017  
CSA 416/230-232/NCLT/MB/MAH/2017  
CSA 417/230-232/NCLT/MB/MAH/2017  
CSA 418/230-232/NCLT/MB/MAH/2017  
CSA 419/230-232/NCLT/MB/MAH/2017  
CSA 420/230-232/NCLT/MB/MAH/2017  
CSA 421/230-232/NCLT/MB/MAH/2017  
CSA 422/230-232/NCLT/MB/MAH/2017  
CSA 423/230-232/NCLT/MB/MAH/2017  
CSA 424/230-232/NCLT/MB/MAH/2017  
CSA 425/230-232/NCLT/MB/MAH/2017  
CSA 426/230-232/NCLT/MB/MAH/2017  
CSA 427/230-232/NCLT/MB/MAH/2017  
CSA 428/230-232/NCLT/MB/MAH/2017  
CSA 429/230-232/NCLT/MB/MAH/2017  
CSA 430/230-232/NCLT/MB/MAH/2017  
CSA 431/230-232/NCLT/MB/MAH/2017  
CSA 432/230-232/NCLT/MB/MAH/2017

Company Applications allowed, vide separate order

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)